

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

24. I.A. 1703/2023

IN

C.P.(IB)-1667(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2023**

NAME OF THE PARTIES: Andhra Bank
V/s.
Provogue (India) Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner, Mr. Shavez Mukri and counsel for the Respondent,
Ms. Mahima Singh are present through virtual hearing.

List this matter on **14.06.2023**.

Sd/-
MADHU SINHA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)